

07-May-24

11-Jun-24

Annexure 8

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not ad- mitted | Amount of claim under verification | Remarks, if any |
|---------|----------------------------------|---------------------------|----------------------|---------------------------|---------------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|--------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Municipal Corporation Chandigarh | 5/21/2024 | 83,560,986.00 | 83,560,986.00 | Operational Creditor- Others | No | No | No | 100% | - | - | - | - | Refer Note 1 |
| | Total | | 83,560,986.00 | 83,560,986.00 | | - | - | - | 100% | - | - | - | - | |

Note:- 1

- i. All the above claims have been verified to the extent of admitted amount. Admitted amounts are based upon verification of proof of claim provided by the Claimant(s).
- ii. The claims admitted are subject to further substantiation / modification on the basis of additional evidence or clarifications.